

28.04.2014.

O.A.No.437/2009

List is being revised. None is present on behalf of the applicant. Sri G.S. Sikarwar, learned counsel for the respondents is present.

List this case on 26.05.2014.

W
(Dr. Murtaza Ali)
Member (J)

J. Ch.
(Ms. Jayati Chandra)
Member (A)

Amit/-

26.5-2014

No sitting of D.B.
List on 10-7-2014.

D. B. C

10-7-2014

No sufficient time left.
List on 23-7-2014.

D. B. C

23.7.2014 ✓

O.A. No.437/2009

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

List revised. No one is present on behalf of the applicant
Sri Jitendra for Sri K.K. Shukla for Respondent No.1 is present
Sri B.B. Tripathi for Sri P.K. Srivastava for respondents No. 2 to 4 is present

Today, neither there is any request for pass over or for adjournment. It appears that applicant is not interested to pursue his case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

J. Ch.

M(A)

HLS/-

U. R. Agrawal
M(J)

OR
copy of order
Dated 23-7-14
B. B. C
24-7-14